

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **20.07.2021** at **10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT:** SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/197/CHE/2021 IN CP/565/IB/2017  
NAME OF PETITIONER : G V Ravikumar (Liquidator) of M/s Air Carnival Pvt Ltd  
NAME OF RESPONDENT : S I Nathan (Suspended Director)  
SECTION : Sec 19(2) & 60(5) of IBC 2016

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**ORDER**

Due to administrative exigencies in relation to sitting in Bench-II,  
the matter could not be taken up today. Hence, list this matter  
on **03.08.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

MS